## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Buildcon Pvt. & Ors.  397/398		

1. SWAPINA CHOUBEY, Adw? Respondents 2. CS TANVEE, PCS Respondents

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- 1. CS SANJAY KUMAR GOUPTA PCS
- 1. CS ROHIT KUMAR KESARI, PCS
- 3. CS. RAHUL PARASRAMPURIA, PCS
- 4. MV. PRASHANT K.R. TRIPATHI, Advocate

Petitioners

Jahrl 16.1.18

## ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)